

**NATIONAL COMPANY LAW TRIBUNAL
GUWAHATI BENCH
GUWAHATI**

13

ORDER SHEET OF THE HEARING ON 13th MAY, 2024, 10:30 A.M.

CP/14/GB/2022

**Present: 1. Hon'ble Member (Judicial), Shri H.V. Subba Rao
2. Hon'ble Member (Technical), Shri Satya Ranjan Prasad**

Name of the Company	Dr. Mongve Kro, 2. Dr. Jiten Teron. Vs. Karbi Anglong Hospitals Pvt. Ltd. 2. Dr. Bimal Hanse, 3. Dr. habey Teron, 4. Dr. Longsodar Kathar, 5. Dr. Mindar Kiri Rongpi, 6. Sengkan Ronghang & 7. Dr. Robertson Timung.
Under Section	U/s 241(1) 242 (4) of Companies Act, 2013

For Petitioner (s) : Mr. Fahad Faridi, Adv.

For Respondent (s) : Mr. Amit Pareek, CS, For R-2 to R-7

ORDER

Petitioner counsel present. CS Mr. Amit Pareek appearing for R2 to R7 states that they have filed an application in the matter which is under scrutiny and yet to be listed. No appearance for R1.

Matter adjourned to **06.06.2024**.

Connected IA to be tagged along on the aforesaid date, if found defect free.

Sd/-

Satya Ranjan Prasad
Member (Technical)

Sd/-

H.V. Subba Rao
Member (Judicial)